

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:351

ANSWERED ON:02.12.2004

BIDDING FOR DELHI AND MUMBAI AIRPORTS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to allow airlines to hold upto 10 per cent in companies bidding for modernisation and privatisation of the Delhi and Mumbai airports;
- (b) if so, whether the consultant appointed by the Government to advise on the issue had recommended to exclude the airlines to limit their holding in the bidding companies;
- (c) if so, the details thereof;
- (d) the reaction of the Government thereon; and
- (e) the names of Indian and foreign companies which have put forward bids for privatisation of Delhi and Mumbai airports?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): Yes Sir.

(b): No, Sir.

(c): Does not arise.

(d): The Government has taken a conscious decision to limit the equity stake by Indian scheduled Airlines to 10% in the JVC.

(e): The details of companies/consortia that have submitted Expression of Interest are: 1.M/s Bharti Enterprises Pvt. Ltd., Singapore Changi Airport Enterprise Pte. Ltd. 2. M/s Videocon International Ltd., Methven Corporation Pty Ltd. 3.M/s Hochtief Airport GmbH, Piramal Holdings Ltd., L&T Holdings Ltd., 4. M/s Macquarie Bank Ltd., Agarwal Galvanising Pvt. Ltd. Aeoprorts de Paris. 5. M/s GMR Infrastructure Ltd., Fraport AG, India Development Fund. 6.M/s Pan India Paryatan Ltd., TAV Investment Construction & Operation Corporation, 7. M/s GVK Industries Ltd., Airports Company South Africa Ltd.,8. M/s DLF Universal Ltd., Malaysia Airport Holdings Berhad, 9. M/s Reliance Airport Developers Pvt. Ltd., and 10.DS Construction Ltd (DSCL), Flughafen Munchen GmbH (Munich), John Laing International Ltd UK(John Laing), Apollo Enterprises Ltd. UK (Apollo), Ebony Retail Holdings Ltd (Ebony).